

Table showing enrolment fees of all state bar councils in India with respective fee structure (2021). (Only for fresh law graduates, below 25 years of age, general category)*

Sl No.	Name of State Bar Council	Total enrolment fees	Enrolment fee	Welfare schemes			Application / Enrolment form fees	Building fund	Library fund	Other /Misc fees	Online enrolment facility
				Welfare fund under rule 40 BCI	Advocates welfare fund (State Bar Council)	Other schemes (Death, accidental, retirement or pension funds)					
1	Odisha	Rs 42100	Rs 12000	Rs 3600	Rs 10000	Rs 10000	Rs 2000			Rs 1200 - Secretary, BCI fees Rs 3300 - Advocates Welfare Fund Trust	No
2	Delhi	Rs 15300	Rs 600	Rs 3000	Rs 700		Rs 1000	Rs 4000	Rs 3000	Rs 100 - Identity card fees Rs 2900 - Indigent & Disabled lawyers	Yes
3	Kerala	Rs 20050	Rs 600	Rs 3000			Rs 2500			Rs 3000 - Registration Fees Rs 2000 - Certificate Fees Rs 4000 - Processing and Verification Fees Rs 200 - Identity card fees Rs 350 - Photographs and CD Fees Rs 750 - Advocate's Act Book Fees Rs 2500 - Continuing legal Education Rs 1000 - Chairman's Relief Fund Rs 150 - Bar Council India Collection Fund	Yes
4	Maharashtra	Rs 15500	Rs 600	Rs 3000			Rs 500		Rs 2000	Rs 750 - Certificate (Sanad) Rs 2000 - Administrative Charges Rs 200 - Identity card fees Rs 3250 - Amalgamated Funds Rs 3200 - Training Fees	No
5	Gujarat	Rs 25000	Rs 6000	Rs 3000						Rs 50 - Identity card fees	No
6	West Bengal	Rs 10800	Rs 3000	Rs 1100				Rs 700	Rs 500	Rs 250 - Identity card fees Rs 1500 - Processing fees Rs 4000 - Registration fees	No
7	Tamil Nadu and Puducherry	Rs 14100	Rs 4800	Rs 3000						Rs 1500 - Enrolment Application Processing Charges Rs 1200 - Bar Council Enrolment Fees Rs 2500 - verification of certificate fee Rs 150 - Identity card fees fees Rs 300 - Police verification Rs 100 - Postal charges Rs 550- Group Insurance	Yes
8	Uttarakhand	Rs 23650	Rs 6000	Rs 3000		Rs 10000	Rs 2000			Rs 150 - Bar Council India Collection Fund Rs 2500 - Registration Verification	No
9	Andhra Pradesh	Rs 13250	Rs 5650	Rs 3000			Rs 500		Rs 200	Rs 150 - Bar Council India Collection fund. Rs 500 - Stamp Duty	Yes

										Rs 2500 - Verification fee	
10	Assam, Nagaland, Mizoram, Arunachal Pradesh & Sikkim	Rs 17350	Rs 6000	Rs 3000	Rs 2100		Rs 1000			Rs 5250 - Development, establishment, administrative and ID card fees.	No
11	Jammu & Kashmir	Rs 750									No
12	Jharkhand	Rs 21460	Rs 6000	Rs 3000			Rs 1250			Rs 5000 - Administrative charges	No
										Rs 2500 - Verification fees	
										Rs 160 - Identity card fees fees	
										Rs 3550 - Journal and rule book	
13	Meghalaya	Rs 750									No
14	Punjab & Haryana	Rs 19200	Rs 9200	Rs 3000	Rs 2300		Rs 500	Rs 1000		Rs 100 - Identity card fees fees card fees	No
										Rs 1200 - BCI fund	
										Rs 2000 - Benevolent fund	
15	Rajasthan	Rs 16200	Rs 4800	Rs 3000			Rs 3000			Rs 1000 - Training fees	Yes
										Rs. 500 - Process fees	
										Rs 100 - Identity card fees fees	
										Rs 1200 - Secretary, BCI	
										Rs 100 - Postage charge	
										Rs 2500 - Verification charges	
16	Uttar Pradesh	Rs 16665								Rs 250 - Declaration form	No
17	Madhya Pradesh	Rs 20300	Rs 6000	Rs 1500	Rs 4500		Rs 1000	Rs 1000		Rs 1000 - Stamp duty fee	No
										Rs 100 - Group Insurance	
										Rs 2500- Verification fees	
										Rs 900 - Misc fees	
										Rs 1500 - Amalgamated fund	
										Rs 300- Magazine fee	
18	Karnataka	Rs 15500	Rs 5550		Rs 2100		Rs 50			Rs 100 - Identity card fees fees	Yes
										Rs 550 - Judicial stamp fee	
										Rs 2500 - Verification fee	
										Rs 150 - Misc. fees	
										Rs 200 - Trust fees	
										Rs 3000 - FDS fees	
										Rs 300 - BCI -AWF	
										Rs 1000 - Disaster management fund	